

No.60

THURSDAY, 26 JULY, 2018
11.30 A.M.

1. QUESTIONS

(a) STARRED QUESTIONS

Questions in Starred list (Corrected) to be orally answered.

(b) UNSTARRED QUESTIONS

Replies to Questions in Unstarred list (Corrected) to be laid on the Table.

2. PAPERS TO BE LAID ON THE TABLE

1.SHRI MANOHAR PARRIKAR, Chief Minister to lay The Performance Budget 2018-19 in respect to the following Demands for Grants:

1. Director of Settlement & Land Records (Demand No. 7).
2. Excise (Demand No. 11).
3. Department of Environment (Demand No. 24).
4. Small Saving & Lotteries (Demand No. 30).
5. School Education (Demand No. 34).
6. Higher Education (Demand No.35).
7. Government Polytechnic, Curchorem (Demand No. 39).
8. Goa Architecture College (Demand No. 41).

2.SHRI MANOHAR PARRIKAR, Chief Minister to lay the following Notifications/Orders issued Under the Goa Goods and Service Tax Act, 2017

1. Official Gazette, Series-I No. 47 dated 22.02.2018.
2. Official Gazette, Series-I No. 48 dated 01.03.2018.
3. Extraordinary Gazette, Series-I No. 50 dated 16.03.2018.
4. Extraordinary Gazette, Series-I No. 51 dated 22.03.2018.

- 5.Extraordinary Gazette No. 2, Series-I No. 50 dated 16.03.2018.
- 6.Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
- 7.Extraordinary Gazette, Series-I No. 52 dated 29.03.2018.
- 8.Extraordinary Gazette, Series-I No. 52 dated 29.03.2018.
- 9.Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
- 10.Extraordinary Gazette, Series-I No. 2 dated 13.04.2018.
- 11.Extraordinary Gazette, Series-I No. 5 dated 04.05.2018.
- 12.Extraordinary Gazette, Series-I No. 7 dated 18.05.2018.
- 13.Extraordinary Gazette, Series-II No. 8 dated 25.05.2018.
- 14.Extraordinary Gazette, Series-I No. 8 dated 25.05.2018.
15. Extraordinary Gazette, Series-II No. 8 dated 24.05.2018.
16. Extraordinary Gazette No. 2, Series-I No. 8 dated 28.05.2018.
- 17.Extraordinary Gazette, Series-II No. 8 dated 28.05.2018.
- 18.Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
19. Extraordinary Gazette, Series-II No. 11 dated 14.06.2018.

a. Tax Notifications

1. Notification No.38/1/2017- Fin(R & C) (48) dated 27/02/2018 published in the Official Gazette, Series-I No. 48 dated 01.03.2018.
2. Notification No.38/1/2017- Fin(R & C) (49) dated 27/02/2018 published in the Official Gazette, Series-I No. 50 dated 16.03.2018.
3. Notification No.38/1/2017- Fin(R & C) (50) dated 21/03/2018 published in the Official Gazette, Series-I No. 51 dated 22.03.2018.
4. Notification No.38/1/2017- Fin(R & C) (51) dated 21/03/2018 published in the Official Gazette, Series-I No. 51 dated 22.03.2018.
5. Notification No.38/1/2017- Fin(R & C) (54) dated 28/03/2018 published in the Official Gazette No. 2, Series-I No. 51 dated 28.03.2018.
6. Notification No.38/1/2017- Fin(R & C) (55) dated 28/03/2018 published in the Official Gazette No.2, Series-I No. 51 dated 28.03.2018.
7. Notification No. CCT/26-2/2017-18/30, dated 26/03/2018 published in the Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
8. Notification No. CCT/26-2/2017-18/31/6130 dated 29/03/2018 published in the Extraordinary Gazette No. 3, Series-II No. 51 dated 26.03.2018.
9. Notification No. CCT/26-2/2017-18/32/6131 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.
10. Notification No. CCT/26-2/2017-18/33/6132 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.
11. Notification No.38/1/2017- Fin(R & C) (52) dated 03/04/2018 published in the Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
12. Notification No.38/1/2017- Fin(R & C) (53) dated 03/04/2018 published in the Extraordinary Gazette No. 3, Series-II No. 52 dated 04.04.2018.
13. Notification No.38/1/2017- Fin(R & C) (56) dated 11/04/2018 published in the Extraordinary Gazette, Series-I No. 2 dated 13.04.2018.
14. Notification No. 38/1/2017- Fin(R & C) (57) dated 04/05/2018 published in the Extraordinary Gazette, Series-I No. 5 dated 04.05.2018.
15. Notification No. CCT/26-2/2017-18/34 dated 18/05/2018 published in the Extraordinary Gazette, Series-I No. 7 dated 18.05.2018.

16. Notification No. 38/1/2017- Fin(R & C) (58) dated 23/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 25.05.2018.
17. Notification No. 38/1/2017- Fin(R & C) (60) dated 25/05/2018 published in the Extraordinary Gazette, Series-I No. 8 dated 25.05.2018.
18. Notification No. CCT/26-2/2018-19/35 dated 21/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 24.05.2018.
19. Notification No. CCT/26-2/2018-19/36 dated 28/05/2018 published in the Extraordinary Gazette, Series-II No. 8 dated 28.05.2018.
20. Notification No. 38/1/2017- Fin(R & C) (61) dated 13/06/2018 published in the Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
21. Notification No. 38/1/2017- Fin(R & C) (62) dated 13/06/2018 published in the Extraordinary Gazette, Series-I No. 10 dated 13.06.2018.
22. Notification No. 38/1/2017- Fin(R & C) (59) dated 11/06/2018 published in the Extraordinary Gazette, Series-II No. 11 dated 14.06.2018.

b. Rate Notifications

1. Notification No. 38/1/2017- Fin(R & C) (5/2018-Rate)(Corri.)/499 dated 19/02/2018 published in the Official Gazette, Series-I No. 47 dated 22.02.2018.
2. Notification No. 38/1/2017- Fin(R & C) (6/2018-Rate)(Corri.)/500 dated 19/02/2018 published in the Official Gazette, Series-I No. 47 dated 22.02.2018.
3. Notification No. 38/1/2017- Fin(R & C) (10/2018-Rate)/695 dated 28/03/2018 published in the Extraordinary Gazette NO. 2, Series-I No. 51 dated 28.03.2018.
4. Notification No. 38/1/2017- Fin(R & C) (11/2018-Rate) dated 28/05/2018 published in the Extraordinary Gazette No. 2, Series-I No. 8 dated 28.05.2018.

c. Order

1. Notification No. CCT/26-2/2017-18/12/6129 dated 29/03/2018 published in the Extraordinary Gazette, Series-II No. 52 dated 29.03.2018.

3. CALLING ATTENTION

S/SHRI CHANDRAKANT KAVLEKAR, LEADER OF OPPOSITION, DAYANAND SOPTE, NILKANTH HALARNKAR, ANTONIO FERNANDES, FRANCISCO SILVEIRA, PRATAPSINGH RANE, RAVI NAIK, WILFRED D'SA, ALEIXO LOURENCO, DIGAMBAR KAMAT, LUIZINHO FALEIRO, CLAFASIO DIAS, FILIPE NERY RODRIGUES, ISIDORE FERNANDES AND SMT. JENNIFER MONSERRATE, MLAs to call the attention of the Chief Minister to the following:

“Fear and anxiety due to great injustice caused to the retired seafarers of Goa specially widows by discontinuing ex-gratia payment by the Seafarers and Welfare Fund Society, Mumbai and that one time lumpsum of Rs. 12,500/- will be paid. Action the Government of Goa will take to urgently convene a joint meeting with the DGS, Mumbai NUSI, Welfare Fund Society and Goan Seamen Association not to discontinue the same but to increase the ex-gratia payment.”

4. DISCUSSION AND VOTING OF THE FOLLOWING DEMANDS FOR GRANTS,2018-19(DAY-4)

Demand No. 8 -	Treasury & Accounts Administration, North Goa
Demand No. 9 -	Treasury & Accounts Administration, South Goa
Demand No. 11 -	Excise
Demand No. 12 -	Commercial Taxes
Demand No. 19 -	Industries, Trade & Commerce
Demand No. 30 -	Small Savings & Lotteries
Demand No. 32 -	Finance
Demand No. 68 -	Forests
Demand No. 71 -	Co-operation
Demand No. 72 -	Science and Technology
Demand No. 83 -	Mines

5. GOVERNMENT BILLS-INTRODUCTION

1. SHRI MANOHAR PARRIKAR, Chief Minister to move for leave to introduce The Goa State Higher Education Council Bill, 2018.

ALSO to introduce the Bill.

2. SHRI MANOHAR PARRIKAR, Chief Minister to move for leave to introduce The Goa Lokayukta (Amendment) Bill, 2018.

ALSO to introduce the Bill.

**ASSEMBLY HALL
PORVORIM-GOA
26th JULY, 2018**

**N. B. SUBHEDAR
SECRETARY**